

BENCH-I

for order

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.473/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company		Trilok Infracon (India) Pvt Ltd.-Vs-Forbesgunj Food Processing Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. LABANYASREE SINHA PETITIONER

[Signature]
9/11/2017

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)